

E-Mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1473 /A

From :- Shri Kaushik Kumar Sarma
Joint Registrar (Vigilance)
Gauhati High Court,
Guwahati.

To, Smti Mitali Thakuria
District & Sessions Judge
Kokrajhar

Dated Guwahati the 20th March, 2019.

Sub: **Head Quarter leave permission.**

Ref:- Your letter No. DJK.1-5/19/408 dated 19.03.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Head Quarter Leave permission from the evening of 20.03.2019 till the morning of 25.03.2019, has been granted / rejected.

The Addl. District & Sessions Judge (FTC), Kokrajhar, in his absence Asstt. Sessions Judge, Kokrajhar, in his absence the Chief Judicial Magistrate, Kokrajhar and in their absence the CJM incharge shall remain in charge of her court and office, during her absence.

Yours faithfully,

Self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/1474 /A dated 20.03.19

Copy to -

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

Self

JT. REGISTRAR (VIGILANCE)

Self